



बीमा विनियामक और विकास प्राधिकरण
**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

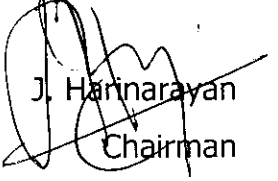
IRDA/ NL/ ORD/ APP/ 163/ 10/2010

13th October, 2010

ORDER

In terms of Section 64 F(2)(a) of the Insurance Act, 1938, the Authority appoints Mr. M. Ramaprasad, Member (Non-Life), IRDA as the Chairman, General Insurance Council in place of Mr. K.K. Srinivasan, who superannuated from the services of IRDA.

This order shall come into force with effect from 11th October, 2010.


J. Harinarayan
Chairman